

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 1656/94

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New Delhi this the 19th day of July, 1999

Hon'ble Shri V.Ramakrishnan, Vice Chairman(A)

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

In the matter of

Sub Inspector Baltaj Singh
S/O Shri Surat Singh
Presently posted in F.R.R.O.
R/O Village and P.O.Karad,
Distt.Panipat(Haryana)
presently residing at A-2,P.S.Sarai Rohilla,
Delhi.

.Applicant

(By Advocate Shri Shankar Raju)

Versus

1.The Lt.Governor of NCTD through
Commissioner of Police,
Police Headquarters, MSO Building,
I.P.Estate, New Delhi.

2.The Dy.Commissioner of Police,
F.R.R.O. Hans Bhawan,
New Delhi.

.Respondents


(By Advocate Sh.Anoop Bagai,learned counsel
through proxy counsel Sh.Anil Singhal)

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri Shankar Raju,learned counsel on instructions
from the applicant submits that he is no longer interested in
pursuing this case and seeks permission to withdraw the O.A.

2. Permission to withdraw the OA is granted. Accordingly
O.A is disposed of as withdrawn.


(Smt.Lakshmi Swaminathan)
Member(J)


(V.Ramakrishnan)
Vice Chairman(A)

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